## GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

## LOK SABHA UNSTARRED QUESTION NO. 2136 TO BE ANSWERED ON 23<sup>RD</sup> SEPTEMBER, 2020

## ESTABLISHMENT OF YOGA PARKS

#### 2136. MS. LOCKET CHATTERJEE:

# Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether the Government has set up 100 Yoga Parks across the country;

(b) if so, the details thereof, State/UT-wise, districtwise; and

(c) the objectives of setting up these yoga Parks and activities undertaken thereunder?

## ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a): The Central Council for Research in Yoga & Naturopathy (CCRYN) an autonomous body under the Ministry of AYUSH had implemented a scheme of financial assistance to set up Yoga Parks in different parts of the country in the year 2017-18.

S. No.	State	District
1	Tamilnadu	Krishnagiri, Madurai
2	Telangana	Khammam, Mancherial
3	Karnataka	Kalaburgi
4	Jharkhand	Ranchi, Lohardaga, Daltanganj, Gumla, Khunti, Mancherial, Simdega, Deogarh and Dumka
5	Madhya Pradesh	Shajapur, Datia, Bhind, Devas
6	Himanchal Pradesh	Shimla
7	Rajasthan	Shri Ganga Nagar
8	Jammu & Kashmir	Jammu
9	Odisha	Dhenkarai, Khannagar, Puri
10	Manipur	Imphal West
11	U.P	Gonda, Farukhabad, Itawah, Shravasti, Jhansi
12	Bihar	Gaya, Arwal, Lakhisarai, Nawada, Begusarai
13	Andhra Pradesh	Kurnool
14	Assam	Guwahati
15	Punjab	Hoshiyarpur

(b): The State/UT-wise, district-wise list of Yoga Parks is as under:

(c): The aim of the scheme was to set up Yoga Parks to conduct regular Yoga training programme for the general public and to manage the park as well as the Yoga activities throughout the year. The specific objectives were:

- i. To create widespread awareness about Yoga among the general public.
- ii. To create lasting infrastructure for Yoga training in every locality and to manage such facilities.
- iii. To promote adoption of Yoga for physical, mental, and emotional health benefits

The activities undertaken by the organization supported to set up the Yoga parks were as under:

- i. The Organisation shall identify a prominent public place and designate it as YOGA PARK with the consent of local Panchayat, Municipality etc. authorities and conduct Yoga activities.
- ii. To set up the Yoga Park as per the specifications.
- iii. Conduct of Yoga classes preferably both in the morning and evening hours.
- iv. The classes shall be held at least 6 months in a year.
- v. The Organisation may target to train minimum 100 people every month.
- vi. The main content of the training programme would be Common Yoga protocol (CYP).
- vii. To undertake other promotional activities like: Free consultation to public, Distribution of IEC material, Sale of books on Yoga and Health etc.

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